

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 31.03.2021 (WEDNESDAY)

COURT OF CHAIRPERSON

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical).

For Judgement

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1077 of 2020	Rajalakshmi Vardarajan Resolution Professional of Arudaavis Labs Pvt. Ltd. Vs. G. Dhananjaya Naidu	Anjali Sharma	G. Ananda Selyam

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**